

training of Indian Crew in Tuna Purse-Seining. There is an Australian aided project for setting up of

(i) An on-shore fish processing plant at Visakhapatnam.

(ii) A Shrimp feed mill in Southern Andhra Pradesh.

(iii) A Cool Store/retail outlet at Hyderabad linked to a cold chain from the fish processing plant.

53 per cent of the total project cost will be Australian contribution.

(c) A scheme for rehabilitation of deep-sea fishing industry was announced in April, 1991 which has further been liberalised in June, 1992. The scheme provides for rescheduling of the loan repayment, moratorium on loan repayment period, waiver of penal interest, provision of additional loan for modification of vessels etc.

**Permission to M/s. Coca Cola to market their products**

3554. SHRI MENTAY PADMA-NABHAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that Government of India permitted Coca Cola to market their products in India;

(b) if so, what are the conditions;

(c) whether any export obligation has been imposed on Coca Cola Company; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Government has approved a joint venture proposal of M/s. JMRPCO Limited. M/s. JMRPCO is a Company incorporated at Hong Kong in which 60

per cent shareholding is NRI equity and 40 per cent share-holding is of M/s. Coca Cola South Asia Holdings Inc., a wholly owned subsidiary of Coca Cola, U.S.A.

(b) to (d) The information is being collected and will be laid on the Table of the House.

**Setting up of Food Processing Industry in Etawah, Uttar Pradesh**

3555. SHRI ISH DUTT YADAV:  
SHRI RAM GOPAL  
YADAV:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government had announced in 1989-90 its decision to establish Food Processing Industries in Etawah;

(b) if so, what steps have been taken by Government with regard thereto; and

(c) whether there is any proposal to be finalised with the Government to establish such industries in Etawah, Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c) This Ministry does not set up food processing industries directly in any State. Assistance is provided to the State Governments under the various plan schemes formulated by this Ministry in this sector. Besides, food processing industries have been delicensed subject to the satisfaction of locational conditions and that the item of manufacture is not reserved for small sector. However, as per information available, two proposals were received for setting up of potable alcohol units in Etawah during the period 1989-90. One of these proposals has been rejected and action has been initiated on the other proposal received from M/s. Shanti Chemical Industries.